

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 97 of 2016 &
IA Nos. 241 of 2016, 242 of 2016, 270 of 2016 & 305 of 2016**

Dated: 25th May, 2016

**CORAM: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

**Talwandi Sabo Power Ltd. Appellant(s)
Versus
Punjab State Power Corpn. Ltd. & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh, Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan &
Mr. Shubham Arya for R-1
Mr. Anand K. Ganesan for R-2
Mr. Sakesh Kumar
Ms. Tanvi Singh for R-3

ORDER

We have heard Learned Counsel for the parties.

List the matter for further hearing on **26.05.2016**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

jps